

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 14th DAY OF AUGUST, 2018)

Present

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHEED, MEMBER (A)

Original Application No.320 OF 2011
(U/S 19, Administrative Tribunal Act, 1985)

Permanand S/o Late Bhallu, Diesel Cleaner T. No.922, Diesel Shed, Jhansi, Posted Address Village Birona, Post Simardha, Garanatha, District-Jhansi.

.....Applicant

V E R S U S

1. The Union of India through General Manager, North Central Railway, District-Allahabad.
2. The Divisional Railway Manager (Karmik), North Central Railway, Jhansi.
3. The Additional Divisional Railway Manager, North Central Railway, Jhansi, District-Jhansi.
4. The Divisional Yantrik Adhiyanta (Diesel), Diesel Shed, Jhansi, District-Jhansi.
5. The Senior Section Engineer (Loco), Jhansi, District-Jhansi.

.....Respondents

Advocates for the Applicant:- Shri S.K. Srivastava

Advocate for the Respondents:- Shri P. Mathur

ORDER

(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J))

None present for the applicant. Shri P.K. Mishra, proxy for Shri P. Mathur, learned counsel for the respondent is present.

2. On perusal of file it appears that on the last dates also the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original applicant is dismissed in default and for non-prosecution. No order as to costs.

(MOHD.JAMSHED)
Member-A

(RAKESH SAGAR JAIN)
Member-J

/ns/